

C. A. T. Bench, JAIPUR

Date of Order	C.P. NO. 27/94	Orders
<u>17.5.94</u> Recd. A.D. notice issue to the unsubscribed B-4 B-3's correct address not available hence for B-3 notice not issue. (K) 18/5	Mr. P.S. Sirohi - Counsel for the applicant Fresh notices be issued to the unserved respondents. Applicant should also give correct address of the respondent no.3. Put up on 4.7.94 (P.P. Srivastava) Member (A)	(D.L. Mehta) Vice-Chairman
Vide no. dt. 4/7/94 Det. - 2801 H.S.M. the letter received from the reply to CP and application for dispensing with the personal appearance filed for 18.5.94	4/7/94 done for the petitioners Sh. V.S. Garg submits that the order of the court has been complied with. On the basis of the statement made at the bar, the CP stands disposed of. Notices are discharged. (O. P. Sharma) Administrative Member	(D.L. Mehta) Vice-Chairman
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